

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GIRIDHAN PROJECTS PVT. LTD.

RELEVANT PARTICULARS

1.	Name of corporate debtor	Giridhan Projects Pvt. Ltd.
2.	Date of incorporation of corporate debtor	11/03/2016
3.	Authority under which corporate debtor is Incorporated/Registered	Registrar of Companies - KOLKATA
4.	Corporate identity number of Corporate Debtor	U45400WB2016PTC210219
5.	Address of the registered office and principal office of corporate debtor	207, Maharshi Devendra Road, 3 rd Floor, R. No. - 64, Kolkata, West Bengal - 700007, India
6.	Insolvency commencement date in respect of corporate debtor	02-08-2019 being date of delivery of order by Hon'ble NCLT, Kolkata
7.	Estimated date of closure of insolvency resolution process	29-01-2020 (180 days from the date of the receipt of order by IRP regarding commencement of the insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pratim Bayal Reg. No. - IBBI/IPA- 003/IP- N00213/2018-2019/12385
9.	Address and e-mail of the interim resolution professional, as registered with the board	18/1 Tarapukur Main Road , Ghosh Para , Agarpara , Kolkata , West Bengal , 700109 E-mail : pratimbayal@gmail.com Contact : +91 33 23340941
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK-104, Salt Lake City, Sector-2, Kolkata-700091 E-mail : rp.giridhanprojects@gmail.com
11.	Last date for submission of claims	18-08-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6a) of section 21, ascertained by the interim resolution professional name the class(es)	Not applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class) 1. 2. 3.	Not applicable
14.	(a) relevant forms and (b) Details of authorized representatives are available at :	Weblink for forms: https://www.ibbi.gov.in/home/downloads Authorized representatives : Not Applicable

Pratim Bayal



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Giridhan Projects Pvt. Ltd. on 2nd August 2019.

The creditors of Giridhan Projects Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 18th August 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Interim Resolution Professional : Pratim Bayal

Pratim Bayal

Reg. No. - IBBI/IPA- 003/IP- N00213/2018-2019/12385

Date and Place : 4th August 2019, Kolkata.

